

OFFICE OF THE DISTRICT & SESSIONS JUDGE : SAS NAGAR.

PUBLIC NOTICE

Dated:- 03.09.2019

Applications are invited from the eligible candidates on plain papers alongwith two recent identical passport size photographs, with complete bio-data and attested copies of testimonials, till 19.09.2019 at 5.00 P.M., to fill up five posts of Lift Operators at Judicial Courts Complex, S.A.S Nagar, on contract basis at the rate fixed by the Deputy Commissioner, S.A.S Nagar, for the financial year 2019-2020.

Sr No	Post	No. of Posts	Pay Scale	Educational Qualification	Age Limit
1.	Lift Operators	5	At the rates fixed by Deputy Commissioner from time to time	1. Matriculation from a recognized board/University equivalent. 2. ITI Trade Certificate in Electrical from any Government Institute or it equivalent. 3. Two years experience in the operations and maintenance of lifts	The candidate should be between 18 to 35 years of age as on 1.7.2019. The relaxation shall be admissible as per the norms of Punjab Government.

Note:-

1. Application giving full details alongwith two recent passport size photograph and attested copies of relevant testimonials i.e. proof of qualification, Date of birth, category to which he/she belong to etc., must be attached with the application, for the above said post, should reach this office before 5.00 P.M. on 19.09.2019. No application will be entertained thereafter. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
2. Before applying to the above said post, the candidate should ensure that he/she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidate shall be removed from the service.
3. The appointment shall be made as per rules.
4. Interview for the post of Lift Operators will be held in the office of undersigned on 26.09.2019 at 10.00 A.M.
5. All the candidates must get their original testimonials with them, at the time of interview/test. No T.A./D.A. will be paid to the candidates appearing for test/interview, and no separate information regarding interview will be given.
6. Number of above said posts may increase or decrease.
7. In case of cancellation/postponement of interview for the aforesaid post, due to administrative reasons, this office will not be responsible.

Merely satisfying the eligibility criteria does not entitle a candidate to be selected. This office reserves the right to alter/modify or change any of the terms and condition including selection criteria etc. spelt out in the advertisement.

**DISTRICT & SESSIONS JUDGE
SAS NAGAR**